

CAUSE LIST OF THE COURT OF CIVIL JUDGE AND JMFC., HOSAKOTE FOR
PRECONCILLATION SITTING OF THE DAY 16.12.2020.

AFTERNOON SESSION AT 1.00 P.M.

1. CC 1026-2012
2. CC 133-2016
3. CC 1236-2016
4. CC 275-2017
5. CC 214-2018
6. CC 374-2018
7. CC 2107-2019
8. CC 2108-2019

EVENING SESSION AT 5.00 P.M

1. OS 45-2012
2. OS 67-2015
3. OS 227-2016
4. OS 69-2016
5. OS 151-2017

Hosakote
Dated: -15.12.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
2. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B., ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY 16.12.2020**

MORNING SESSION	AFTERNOON SESSION
EVIDENCE	HEARING
1. OS 153/2010	21. OS 231/2011
2. OS 87/2011	22. OS 197/2013
3. OS 425/2012	23. OS 279/2014
4. OS 83/2014	24. OS 97/2015
5. OS 257/2017	25. OS 159/2017
	26. OS 353/2018
HEARING	27. OS 31/2020
6. Cr 111/2020 NGPS	28. OS 34/2020
7. OS 11/2019	29. OS 77/2020
8. OS 201/2019	30. OS 78/2020
9. OS 317/2012	31. OS 121/2020
10. Misc 02/2015	32. OS 264/2020
11. OS 439/2013	33. OS 275/2020
12. OS 309/2015	34. OS 281/2020
13. OS 295/2017	35. FDP 5/2013
14. OS 155/2018	36. FDP 1/2015
15. OS 109/2019	37. Ex 4/2020
16. OS 255/2019	38. Misc 5/2020
17. OS 167/2019	
18. OS 53/2020	ARGUMENTS
19. OS 298/2020 Ramanjinappa Vs Huchhappa and others	39. OS 221/2011
20. OS 299/2020 Seegalappa Vs Appayya and others	ORDERS
	40. Crl.Misc 292/2020

Hosakote
15.12.2020

Ca'm 7
15/12/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:


1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 16.12.2020 at 2.45 PM

HEARING

1. C.Misc 45-2019
2. C.Misc 287-2019
3. C.Misc 214-2020
4. C.Misc 281-2020
5. C.Misc 282-2020
6. C.Misc 289-2020
7. C.Misc 296-2020(S Kumar V/S C M C)
8. PCR 172-2020
9. PCR 177-2020
10. CC 466-2015
11. CC 334-2017
12. CC 532-2018
13. OS 286-2011
14. OS 186-2020
15. OS 192-2020
16. OS 202-2020
17. OS 210-2020
18. OS 297-2020(Ujjanappa v/s Sethuram)
19. FDP 4-2019
20. CC 4814-2020

Hosakote
Dated: 15.12.2020


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.